NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CP/20/2017 **PETITION NUMBER**

NAME OF THE PETITIONER(S) : CLOUDCHERRY ANALYTICS PRIVATE LTD

: 66 UNDER SECTION

S.No. Name (in Capital) Represented by Signature

) KiRAMEAMY G.V.MOHAN KUMAR

Course, for Petitiner

ORDER

Shri G V Mohan Kumar, counsel for petitioner present. He stated that they are yet to receive the documents in support of his petition and sought time for filing the same. Time extended at request. Put up on <u>07.04.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)